

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:2225  
ANSWERED ON:24.07.2014  
IMPLEMENTATION OF UMPP  
Mohan Shri P. C.

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government has taken any steps for the speedy commissioning of Ultra Mega Power Projects (UMPPs) in Sarguja (Chhattisgarh), Bheda Bahal (Odisha) and Cheyyur (Tamil Nadu) which are long pending;
- (b) if so, the details thereof and the quantum of power expected to be produced by each of them;
- (c) whether the Government proposes to bring out new standard bidding documents for new mega power projects and if so, the details thereof;
- (d) whether the Government has taken steps for providing enough fuel to Cheyyur UMPP and if so, the details thereof; and
- (e) whether request for qualification for selection of the developer of Cheyyur UMPP has been issued and if so, the details thereof?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

- (a) & (b) : The execution of Ultra Mega Power Project (UMPP) at Sarguja (Chhattisgarh) is dependent upon allocation of a coal block. In respect of the other two UMPPs in Odisha and Tamil Nadu, the request for proposal has already been issued. Each project has a capacity of 4000 MWs.
- (c) : The Government has already brought out the Revised Standard Bidding Documents (SBDs) for Ultra Mega Power Projects (UMPPs). The new SBDs for UMPPs, known as Model Bidding Documents (MBDs), have been notified w.e.f 20th September, 2013 with the approval of Empowered Group of Ministers (EGoM) in consultation with various stakeholders.
- (d) : Cheyyur UMPP is based on imported coal. As per the concept of UMPP at coastal site, the successful bidder has to arrange imported coal from its own source.
- (e) : Request for Qualification (RfQ) for Cheyyur UMPP was issued on 26.09.2013. Applications were received from 8 Bidders and opened on 28.11.2013. All Bidders were qualified for RFP stage. RFP for the project was put on sale for qualified Bidders w.e.f. 27.12.2013.